GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION RAJYA SABHA UNSTARRED QUESTION NO: 1304 (TO BE ANSWERED ON THE 14th March 2017)

REVIVAL OF DORMANT AIRPORTS

1304. SHRIMATI AMBIKA SONI DR. T. SUBBARAMI REDDY

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government's Regional Connectivity Scheme is going to revive some dormant airports, if so, the details thereof;
- (b) how many operators have submitted plans under this scheme, and the details of airports to be revived;
- (c) whether Kadapa in Andhra Pradesh along with other airports are to be benefited, if so, the details thereof; and
- (d) by what time, the scheme would be implemented?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

(a): The primary objective of Regional Connectivity Scheme (RCS)-UDAN is to facilitate / stimulate regional air connectivity by making it affordable. The Expenditure Finance Committee has recommended the proposal for revival of 50 un-served/under-served airports/airstrips of the State Governments, Airports Authority of India and Civil enclaves at an estimate cost of Rs. 4500 crores, in three financial years starting from 2017-18. However, the revival of airstrips/airports is 'demand driven', depending upon firm commitment from airline operators as well as from the State Government for providing various concessions.

(b): Airports Authority of India(AAI), the implementing agency of Regional Connectivity Scheme (RCS) -UDAN has received 43 initial proposals from 11 bidders covering 92 airports(30 currently served airports, 12 currently under served airports and 50 currently un-served

airports). The list is at Annexure-I.

- (c): Kadapa Airport in Andhra Pradesh is included in the list of under served airports under RCS-UDAN. However, the airlines are free to select airports based on their assessment of demand on particular routes and submit proposals at the time of bidding under RCS from time to time.
- (d): After Technical scrutiny of the proposals, financial bids in respect of 22 proposals have been opened and selection of the airline operators for operations under RCS in underway. The Selected Airline Operator shall be required to commence the RCS Flight operations within a period of six (6) months from the execution of contract to be executed for operations under RCS.

and the comment of man

							Ŗ.																i ,										27		ė
								North-East				ETT BISS		-				A	South								140stis							E 40 40 17 21	West
	Total	TRIPURA	NAGALAND	MIZORAM	MEGHALAYA	MANIPUR	ASSAM		JHARKHAND	ORISSA	WESTBENGAL		UTP	TELANGANA	TAMILNADU	ANDHRAPRADESH	KARNATAKA			DELHI	HIMACHALPRADESH	UTTARAKHAND	RAJASTHAN	NSK	PUNJAB	UTTARPRADESH		GOA	MADHYAPRADESH	JT	CHATTISGARH	GUJARAT	MAHARASHTRA		
30	-	1	4	1		***	<u></u>	Ą	J	- A	7	4] k		3	2	3		7	, is a second se	-	j>	1		ω	N.A.	}3	1	,		2	3	60	Served
12					<u> </u>		,			1	4	1	4		- 1			₩	***		1	1	1		1	-		, .	_3];		,	ננ		កេ	Underserved
50							0	n I-	4	2				4			1	7	1	1	-	7	7	÷	7	مرا مرا		1	-	7 Ē	2	U F	112		Unserved
92	 -	1-2	-	1-7	6	}	13	7	្រុ	Cri	12	2	1	4	4	, (4	0.1	16	5-à	2	2	ω	w	4	· on	21	-	2	2	5	00	14	32	25	State Total

aliana paturigina de la partidi de la comunicación La comunicación de la comunicación

A CONTRACTOR OF SECTION OF SECTIO

•~•

State	Mame of the Airport
JHARKHAND	JAMSHEDPUR
	RANCHI
ORISSA	BHUBANESHWAR
	JEYPORE
AMERICA SPRINGER OF THE SPRING	JHARSUGUDA
An de Protesta de Augusta de Caracteria de C	ROURKELA (SAIL)
	UTKELA
WEST BENGAL	ANDAL (DURGAPUR)
ALL AND DESCRIPTION OF THE PROPERTY OF THE PRO	BAGDOGRA
The state of the s	BURNPUR
	COOCHBEHAR
	KOLKATA
DELHI	IGI AIRPORT, DELHI
HIMACHAL PRADESH	KULLU
P ((/ 1 / 1 / 1 / 1 / 1 / 1 / 1 / 1 / 1	SHIMLA
J&K	PAHALGAM
7(4,00 mm)	SONAMARG
al paradigio no disentina la sente del sente del sente del sente del paradigi paradigi del sente del sente del	SRINAGAR
PUNJAB	BHATINDA
Market and the state of the sta	JULLANDHAR
The state of the s	LUDHIANA
a to be a stand from the first of the standard of property and considered on a facility of the standard of the	PATHANKOT
RAJASTHAN	BIKANER
The Constitution of the Co	JAIPUR
and the free party of the first party and the fact of	JAISALMER
UTTAR PRADESH	AGRA
2	GORAKHPUR
The first war of the first war and the statement of the statement was also as the statement of the statement	KANPUR (CHAKERI)
	KANPUR (CIVIL)
	LUCKNOW
	VARANASI
UTTARAKHAND	DEHRADUN
	PANT NAGAR
ASSAM	SILCHAR
Comment and relative to the comment of the comment	The second second distribution is the second of the second
VIANIPUR	IMPHAL (KORANGEE)
The state of the s	JIRIBAM
Ancapat	MOREH
	PARBUNG
	TAMENGLONG
	THANLON
/IEGHALAYA	SHILLONG (BARAPANI)
/IZORAM	AIZWAL (TURIAL)
IAGALAND	DIMAPUR
RIPURA	AGARTALA
NDHRA PRADESH	KADAPA

	TIRUPATI
	VIJAYWADA
	VISHAKHAPATNAM
KARNATAKA	BANGALORE (CEHAL)
WALL DATE OF THE PARTY OF THE P	BANGALORE AIRPORT
	BIDAR
and was and one of the Cap Cap Septimized Experiment with some constitution of the best of the	HUBLI
	MYSORE
And the second s	VIDYANAGAR
TAMILNADU	CHENNAI
17.111111111111111111111111111111111111	HOSUR
The second section of the second section of the second second second second second second second second second	NEYVELI
MENTAL PARTICULAR DE LA COMPANION CONTRACTOR DE LA COMPANION D	SALEM
TELANGANA	
UT	HYDERABAD (SHAMSHABAD)
CHATTISGARH	PONDICHERRY
CHATHOUANH	AMBIKAPUR
	BILASPUR
	JAGDALPUR
and the second second with the second	RAIGARH
GOA	RAIPUR
	GOA
GUJARAT	AHMEDABAD
	BHAVNAGAR
	JAMNAGAR
**************************************	KANDLA
THE RESIDENCE OF THE PROPERTY	MITHAPUR(DWARKA)
	MUNDRA
	PORBANDAR
NANDINA DAACECII	SURAT
MADHYA PRADESH	GWALIOR
BAALIADACINTA	INDORE
MAHARASHTRA	AHMED NAGAR
ورد بدر ورود و و در و و در و در و در و د	AMRAVATI
	AURANGABAD
The state of the s	CSI AIRPORT MUMBAI
	JALGAON
THE RESERVE OF THE SAME SHAPE THE PROPERTY OF THE SAME SHAPE	KOLHAPUR
PPIP I BITANIS MINIS SARAMA AND AND AND AND AND AND AND AND AND AN	LATUR
man san ni programma managama and	MUMBAI JUHU
· · · · · · · · · · · · · · · · · · ·	NANDED
العالم المناس	NASIK ROAD
	OZAR (NASIK)
PPS PRI Amili Strate a comprehensary w popular 1.º Parl productivi Strate V. L. L. mark Lat de La parlamen e m	PUNE
	RATNAGIRI
The Control of the Co	SHOLAPUR
UT	DAMAN
The second of the second control of the seco	DIU
	The state of the s

F.2.